

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 137 (ND) 16

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017.

NAME OF THE COMPANY: Pawan Kumar & Anr. Vs. M/s Raheja Mall Management Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Abdhesh Chaudhary, Advocate Mr. Harkesh Singh, Advocate Mr. Shantanu Majumdar, Advocate		
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	For the Respondent (s):	Mr. Saurabh Kalia, Advocate Ms. Samridhi Gogia, Advocate		
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ORDER

As the matter is part heard, be listed before the regular Bench on 16th January, 2018.

— Sd —
(Ina Malhotra)
(Member (J))